

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

Sub.: Displaying of approved panel of nationalized banks offering highest rate of interest for investment of amounts Fixed Deposits for the Month of FEBRUARY-2018.

The following are the interest rates offered to Supreme Court of India by the empaneled nationalized banks on deposits. Any nationalized bank can offer highest rates higher than the rates given for one or more term. On such offer being made, the nationalized bank making the offer will automatically replace the existing nationalized bank for the amount/ or period for which the offer is made.

1) **For the amount BELOW Rs. ONE CRORE :**

I) **7 to 14 days**

5.25%

II) **15 to 29 days**

5.25%

III) **30 to 45 days**

5.25%

IV) **46 to 90 days**

6.25%

V) **91 to 179 days**

6.25%

VI) **180 to less than One year**

6.50%(180 days<10 months)

6.75% (10 to 14 months)

VII) **One year less than 2 years**

6.75% (10 to 14 months)

6.60% (above 14 months to 3 yrs.)

VIII) **2 years to less than 3 years**

6.50%

IX) **3 years to less than 5 years**

6.50%

Contd...2/-

x) 5 Years and above

6.50%

2 For amounts Rs. ONE CRORE upto FIVE CRORE

I) 7 to 14 days

5.25%

II) 15 to 29 days

5.25%

III) 30 to 45 days

5.25%

IV) 46 to 90 days

6.25%

V) 91 to 179 days

6.25%

VI) 180 to less than One year

6.25%

VII) One year less than 2 years

6.25%

VIII) 2 years to less than 3 years

6.00%

IX) 3 years to less than 5 years

6.00%

X) 5 Years and above

6.00%

Dated:- 06.02.2018


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India